

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/56(KB)2024
IN
C.A.(CAA)/14(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	SHANKAR SAREE STORE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)
Ms. Madhuri Pandey, CS] for the Petitioners

ORDER

1. Due to paucity of time, this matter could not be taken for hearing today.
2. List this matter **on 26.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)